Name of the corporate debtor: Sabve Rohini Contractors Private Limited Date of commencement of CIRP: 27/03/2025 List of creditors as on 10/11/2025

Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

														(Amount in V)
		Details of	f claim received	Details of claim admitted							Amount of	(
SI. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?		contingent claim	any mutual Amou	Amount of claim not admitted		Remarks, if any
1	Arora Holdings Pvt. Ltd.	21-04-2025	23,94,395	23,94,395	Unsecured	-	-	-	2.33	-	-	-	-	As per Note Below
2	HRPL Restaurants Private Limited	04-09-2025	9,92,32,642	9,92,32,642	Unsecured	-	-	-	96.70	-	-	-		Form C dated $10.04.2025$ reflected a claim amount of ₹7,50,69,493, which was subsequently revised to ₹7,78,63,763 as per the Form C submitted on 15.05.2025. The claim was further updated to ₹9,92,32,642 as of 04.09.2025. And also Note Below
3	Veena Saboo	25-04-2025	1,58,05,112	-	Unsecured	-	-	Yes	-	-	-	1,58,05,112		As per Note Below
4	Rohini Flexo Pack Pv	25-04-2025	57,13,000	-	Unsecured	-	-	Yes	-	-	-	57,13,000		As per Note Below
5	Alok Kumar Saboo	23-04-2025	1,88,32,247	-	Unsecured	-	-	Yes	-		-	1,88,32,247		As per Note Below
			14,19,77,396	10,16,27,037					99.03			4,03,50,359		

Notes:
The claims are admitted on basis of verification based on the data / documents shared by the claimant and documents / data shared by SBoD / erstwhile Promoter of Corporate Debtor. The RP has verified the claims and shared requisite queries with claimants / SBoD for their responses, and conducted the verification based on their responses.